(a) whether any action has been taken by Government to set up any process or any procedure to check the quality of tap water which is being supplied in the national capital as well as in other major metro cities of the country; and

(b) if so, the action taken and procedures followed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) Yes, Sir. BIS has formulated standard for the quality of tap water as per IS: 10500: 2012 (Specification for Drinking Water). Further, the Department of Consumer Affairs has advised all State Governments for setting up a mechanism for testing the tap water and ensuring that it meets the Standards of BIS as per IS: 10500: 2012. This Department has also written to Department of Drinking Water and Sanitation for making the IS: 10500:2012 mandatory for the tap water.

Sale of counterfeit products through e-commerce websites

2962. SHRJ VIJAY PAL SINGH TOMAR: LT. GEN. (DR.) D. P. VATS (RETD.): SHRI P. BHATTACHARYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any action has been taken by Government to check the counterfeit/ duplicate copies of the branded products which are being sold on the e-commerce websites like Amazon, Flipkart, etc.; and

(b) if so, the proactive mechanisms and powerful tools which are followed by Government to identify, block and remove counterfeits from being sold on different online shopping portals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) In case a counterfeit or sub-standard product is received by a consumer, provision exist in the Consumer Protection Act to file a complaint in the consumer forum established under the Act, which are empowered to give relief of specific nature and to award, wherever appropriate, compensation to consumers. Also, as per the Consumer Protection Act, 2019, Central Government has been empowered to frame rules to prevent unfair trade practices in e-commerce.